

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
BANGALORE**

REGIONAL BENCH – COURT NO. 2

Excise Appeal No. 20287 of 2016

[Arising out of Order-in-Original No. BLR-EXCUS-001-COM-15-15-16 dated
30.11.2015 passed by the Commissioner of Central Excise, Bangalore – I
Commissionerate]

M/s Applicomp India Limited

....Appellant

No. 6-11, Krishna Sagara Village
Attibele Taluk, Hosur Road
Bangalore – 562 107

VERSUS

**Commissioner of Central Excise
Bangalore – I**

....Respondent

Post Box No. 5400, C.R. Building
Queens Road, Bangalore – 560 001

Appearance:

Mr. Tushar Sharma, Advocate, for the Appellant

Mr. Rajesh Shastry, Authorized Representative for the Respondent

Coram:

Hon'ble Mr. P.A. Augustian, Member (Judicial)

Hon'ble Mr. Pullela Nageswara Rao, Member (Technical)

Date of Hearing: 25.09.2024

Date of Decision: 25.09.2024

Per: Pullela Nageswara Rao

Appeal is abated. For order, see order of this date in Excise Appeal
No. 25343 of 2013.

**(P. A. Augustian)
Member(Judicial)**

**(Pullela Nageswara Rao)
Member (Technical)**

pr/iss

